

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

RAJYA SABHA
UN-STARRED QUESTION NO. 860
ANSWERED ON - 11/02/2025

CORPORATE TAX COLLECTION

860. Smt. Darshana Singh:
Shri Kesridevsinh Jhala:
Dr. Anil Sukhdeorao Bonde:
Smt. Rekha Sharma:
Dr. Sumer Singh Solanki:
Ms. Kavita Patidar:
Smt. Sangeeta Yadav:
Shri Mithlesh Kumar:
Shri Narayana Koragappa:
Shri Madan Rathore:
Dr. Medha Vishram Kulkarni:

Will the Minister of FINANCE be pleased to state:

- (a) whether there has been an overall increase in tax collections with the reduction in corporate tax rates;
- (b) if so, the details thereof; and
- (c) the incentives proposed to be introduced to attract more international corporations, like Apple and Google to establish operations in India and how these incentives would impact tax revenue?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

(a) to (b) Yes.

There has been an overall increase in corporate tax collections after reduction of the corporate tax rates with effect from AY 2020-21 (except in FY 2020-21 being covid affected year). The year-wise details of the net corporate tax collection in the last five years are as under:

(Rs. In Crore)

Financial Year	Net Corporate Tax Collection
2019-20	5,56,876
2020-21	4,57,719 [#]
2021-22	7,12,037
2022-23	8,25,834
2023-24	9,11,055
2024-25 (up to 31.12.2024)	7,39,994*

Source: Pr. CCA (CBDT)

[#]Covid affected Year

*Provisional

(c) At present, no specific incentives with respect to income-tax are being considered to attract international corporations, like Apple and Google to establish operations in India.

However, Finance Bill, 2025 proposed to provide a presumptive taxation regime for any non-resident who provides service or technology to a resident company that is establishing or operating an electronics manufacturing facility which satisfies certain conditions. This will result in an effective tax rate of less than 10 per cent on gross receipts by a non-resident company.

Further, it is proposed in the Budget Speech 2025-26 to introduce a safe harbour for tax certainty for non-residents who store components for supply to specified electronics manufacturing units. The above initiatives are aimed at promoting electronics manufacturing industry in the country.
